

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA No.1190/96

Wednesday, this the 11th day of December, 1996.

Hon'ble Mr. Justice Chettur Sankaran Nair, Chairman
Hon'ble Mr. K. Muthukumar, Member (A)

1. Hari Singh,
S/o Shiv Singh
R/o H.No.168, Mandoli,
Fazalpur, Mohd. Pundit
Delhi.
2. Ganesh Pathak,
R/o 786/7-A,
Mandoli, Fazalpur,
Delhi.
3. Sudesh Kumar
S/o Arvind Kumar,
R/o Block-E, H.No.160/8,
Khajuri Khas Colony,
Delhi.
4. Ajay Singh,
S/o Surat Singh,
R/o E-10 Behind
G.B. Pant Hospital
Staff quarters,
New Delhi.
5. Sanjay,
S/o Pitam Singh,
H.No.170/3,
Mirdard Lane,
Maulana Azad Medical
College Campus,
New Delhi.
6. Ashok Kumar (SC)
S/o Jai Prakash,
R/o Type-II, Block-24,
P&T quarters,
Quarter No.3-C, Kali Bari Marg,
New Delhi.
7. Smt. Nisha
W/o Mohinder,
H.No.281,
New 96 Block,
Mirdard Lane,
Maulana Azad Medical
College Campus,
New Delhi.
8. Mahinder,
S/o Raja Ram,
H.No. H-46,

Lady Harding Hospital
Staff Quarters Campus,
New Delhi.

9. Sanjay Kumar
S/o Babu Ram,
H.No.C-454/3,
Gali No.6, Ashok Nagar,
Shahadara, Delhi.

10. Sanjay,
S/o Pritam Singh,
R/o 26 Chatta Lal Quila,
Darya Ganj, New Delhi.

11. Billoo,
S/o Banwari Lal,
R/o 162, Village Bhorala,
Adarsh Nagar, Azad Pur Mandi,
Delhi. ...Petitioners

(By Sh. Pradeep Gupta, Advocate)

-Versus-

1. National Capital Territory
of Delhi through
its Secretary,
Ministry of Health,
5, Sham Nath Marg,
Delhi.

2. Director,
G.B. Pant Hospital,
Jawahar Lal Nehru Marg,
New Delhi. ...Respondents

(By Sh. Girish Kathpalia, Advocate)

The application having been heard on
11.12.1996, the Tribunal on the same day
delivered the following:

ORDER

Chettur Sankaran Nair (J), Chairman --

In view of the undertaking made by counsel
and made by the respondents on an affidavit in
CP-278/96 applicants herein have to be considered for
regularisation in January, 1997. Respondents have
stated in the reply affidavit in CP-278/96 that:

...2...

(2)

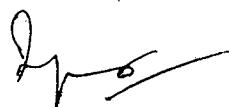
"We are holding interviews in January, 1997 for regular posts and due preference will be given to all applicants."

This undertaking has been recorded in CP-278/96. That will govern the Original Application. No further orders are required. We direct respondents to abide by the undertaking hereinbefore mentioned faithfully.

2. Application is disposed of as aforesaid.

No costs.

Dated, this the 11th day of December, 1996..


(K. Muthukumar)

Member (A)

'Sanju'


(Chettur Sankaran Nair, J.)

Chairman